

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20-07-2017

T.C.P No. 74/(MAH)/2010  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES: M.C. Chemicals & Anr  
V/s.  
Behram Chemicals Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
65	Harsh B. Buch	Advocate for Applicants i/b ALMT Legal	

ORDER

TCP No. 74/397-398/NCLT/MB/MAH/2010

Wrongly on Board. Already fixed for 31.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)